

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN  
ZONE AT PUNE.

Execution Application No. 03/2024 (WZ)

In

Application No. 75/2016 (PB)

Chicalim Villagers Action Committee ... Applicant

v/s

M/s. Abhishek Engineers and ors. ... Respondents

A handwritten signature in blue ink, consisting of a stylized initial and a surname, written over a horizontal line.

**AFFIDAVIT IN REPLY OF THE RESPONDENT NO. 6 [VILLAGE PANCHAYAT OF CHICALIM] TO THE APPLICATION UNDER SECTION 15 READ WITH SECTION 25 OF THE NATIONAL GREEN TRIBUNAL ACT, 2010 FILED BY THE APPLICANT**

I, Shri Rajat Ratnakar Parsekar, aged around 28 years, son of Shri Ratnakar V. Parsekar, Indian National and having my office at the Village Panchayat of Chicalim, Chicalim, Mormugao, Goa, the Secretary of the Respondent No. 06 in the above mentioned matter do on solemn affirmation state as under:-

1. I say that the Respondent No. 01 [M/s. Abhishek Engineers] in the instant application has been issued a notice dated 11/06/2024 by me on 11/06/2024 by speed post a.d. suspending the permission dated the 18<sup>th</sup> of September 2010 bearing reference no. VP/CHI/77/Permi/Temporary/2010-11/1024 issued by the Respondent No. 06 Panchayat. I say that further in terms of the said notice the Respondent no. 01 has been directed to stop carrying on the activity till the execution of the work



relating to restoration is complete to the satisfaction of the Committee in terms of the directions issued by the GCZMA which is the subject matter of the proceedings before this Tribunal. I say that photostat copies of the said permission along with the said notice and the postal slip [bearing no. EM590836345IN] are annexed hereto and marked as Exhibit "AA-1 Colly" to this affidavit in reply.  
 .....**Exhibit "AA-1 Colly"**.

2. I say that the said notice issued by me was delivered to the Respondent No. 01 on next day i.e. on 12/06/2024. A photostat copy of the track consignment report confirming the delivery of the said notice issued by me is annexed hereto and marked as Exhibit "AA-2" to this affidavit in reply..... **Exhibit "AA-2"**.

3. I say that the said permission operated as a trade licence to the Respondent No. 01 prior to its suspension by me. I say that the Panchayat records do not reveal that there is any other trade licence issued to the Respondent No. 01 except the said permission referred to by me above.



4. I say that whatever is mentioned above is based on records.

Solemnly affirmed at Vasco da Gama, this 20<sup>th</sup> day of June 2024



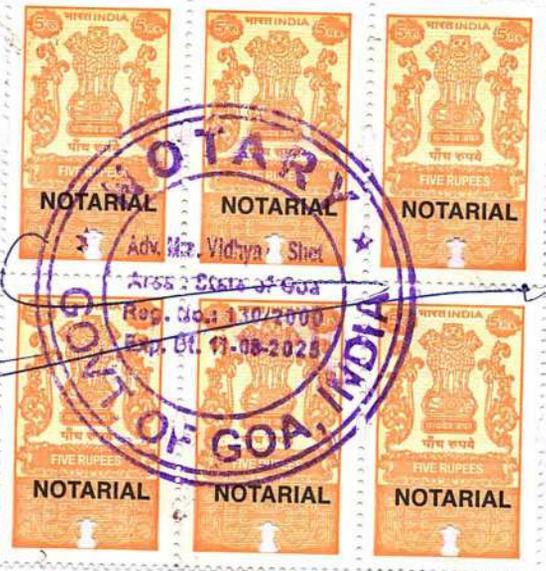
*[Signature]*  
**Deponent**  
**V. P. Chicalim**  
**Mormugao Goa**

Identified by me,

*[Signature]*  
**(Shri Zeller C. de Sousa)**  
**Advocate**

SWORN BEFORE ME

The present affidavit is duly sworn before me and I endorse the oath of affirmation of the executant of this affidavit and the oath is administered to the signatory of the affidavit by name Rajat Ratnakar Parsekar. on 20/06/24 Vasco-da-Gama, Goa. In the presence of Identifying witness / proof of identity Adv. Zeller C. de Sousa who are know to me.



*[Signature]*  
**Adv. (Mrs.) VIDHYA A. SHET**  
**NOTARY**  
**STATE OF GOA**  
**AT. GROUND FLOOR, APNA BAZAR,**  
**VASCO-DA-GAMA, GOA - 403 802**  
**PH.: 0832-2514130**  
**Date : 20/06/2024**  
**Reg. No.: 9652/2024**



OFFICE OF THE VILLAGE PANCHAYAT CHICALIM

P.O. Chicalim, Mormugao, Goa-403711

Ph.: 7588405843

Email: vpchicalim@gmail.com

GOA

Ref. No.VP/CHI/77/Perm./2024-25/514

Date: 11.06.2024.

To,

M/s. Abhishek Engineers,

through its sole Proprietor,

Mr. Uday Kamlakant Naik,

having office at Karma Empress

No. 05 to 15, 1<sup>st</sup> Floor,

Opposite Laksh Jyot Complex,

Near KTC Bus Stand,

Vasco da Gama, Goa. 403 802.

*Handwritten:* Abhishek AA-1 10/24



*Handwritten:* Post

भारतीय डाक  
EM99036045IN IMR49775908033A  
BP CHICALIM S.O (403711)  
Counter No:1.11/06/2024.14:17  
To:MS ABHISHEK ENGINEER,VASCO  
PIN:403802, Vasco-Da-Gama S.O  
From:VILLAGE PANCHAYAT,CHICALIM  
Wt:30gms  
Amt:17.70,Tax:2.70,Amt.Paid:18.00(Cash)  
<Track on www.indiapost.gov.in>  
<Dist: 19002665849>

Sub: Suspension of the permission dated the 18<sup>th</sup> of September 2010 bearing reference no. VP/CHI/77/Permi/Temporary/2010-11/1024 issued by this Panchayat to you with a direction to you to stop carrying on the activity till the execution of the work relating to restoration is complete to the satisfaction of the Committee in terms of the directions issued by the GCZMA.

Sir,

You are informed that the permission dated the 18<sup>th</sup> of September 2010



183  
OFFICE OF THE VILLAGE PANCHAYAT CHICALIM

P.O. Chicalim, Mormugao, Goa-403711

Ph.: 7588405843

Email: vpchicalim@gmail.com

GOA



bearing reference no. VP/CHI/77/Permi/Temporary/2010-11/1024 issued by this Panchayat to you is suspended with a direction to you to stop carrying on the activity till the execution of the work relating to restoration is complete to the satisfaction of the Committee in terms of the directions issued under Section 5 of the Environment (Protection) Act, 1986 read with Rule 4 of the Environment (Protection) Rules 1986 by the Director of Environment and Ex-Officio Joint Secretary to the Government of Goa, Goa Coastal Zone Management Authority dated 07/10/2016 bearing reference no. GCZMA/MORM/DAB/10-11/11/1516 to the Secretary of this Panchayat.

(Shri Rajat Parsekar)

Secretary

**Secretary**  
V. P. Chicalim  
Mormugao Goa



O/c,

G/f.

OFFICE OF THE VILLAGE PANCHAYAT CHICALIM.  
P.O.CHICALIM-MORMUGAO GOA 403711  
Tel. No. 2540226

Ref.No. VP/CHI/77/Permi/Temporary/2010-11/1024

Date: 18.09.2010.

PERMISSION

Permission is hereby granted to Shri. Uday Kamalakant Naik. C/o Abhishek Proprietor Engineering for Barge Repairs Workshop G.I. structure/sheds Block "A" and Block "B" of purely temporary portable shed at Dabolim in Survey No. 16/6 within the jurisdiction of this Panchayat, and in pursuance of Panchayat Resolution No.9 (1) adopted in its meeting held on 09.09.2010 and in pursuance of the following approvals/permissions/NOC's

1. Approval from Mormugao Planning & Development Authority, Vasco da Gama vide No.MPDA/9-N-72/2010-11/552 dated 9.07.2010.
2. N.O.C. from the office of Mormugao Port Trust Headland Sada Goa vide No. GAD/Estate/G.14/Abhishek/2010/1328 dated 9/07/2010.
3. N.O.C. from the office of Goa Coastal Zone Management Authority, Saligao Bardez, Goa Vide No. GCZMA/S/09-10/06/480 dated 27/01/2010.
4. N.O.C. from the office of Goa State Pollution Control Board, Panaji, Goa vide No.5/4441/09-PCB/4467 dated 17/09/2009.
5. N.O.C. from the office of Director of Industries, Trade & Commerce, Panaji, Goa, vide No. EM No.30/002/2/1/00683/580 dated 16.Feb.2010.
6. N.O.C. from the office of Directorate of Health Services, Campal, Panaji Goa, No.DHS/SP.CELL/NOC-5255/2009-10/2313 dated 26/2/2010.
7. N.O.C. from the office of Electricity Dept. Sub.Division II Vasco da Gama vide No. SDE-II/VSG/TECH-1/664/2009-2010 dated 31.08.2009.
8. N.O.C. from the office of Executive Engineer, Work Div. XIV (NH), PWD, Fatorda, Margao Goa, No.2/49/2009-10/PWD/WDXIV/ADM/ dated 07/01/2010 Vide letter from Executive Engineer PWD (NH) Fatorda bearing No.2/49/2009-10 for set-back.
9. N.O.C. from the office of National Highway Administration Govt. of India vide No.3/1/2009-10/SO/NHA/ADM/44 dated 19/01/2010 on the basis of letter from Executive Engineer PWD (NH) Fatorda bearing No. 2/49/2009-10/PWD/WDXIV/ADM/1164 dated 12/01/2010 access to the plot.
10. Approval from Technical Officer, vide No. PWD/8/IV/G.57/102/2009-10 dated 20.08.2009 On the basis of which the permission fees have been laid accordingly.



And subject to the following conditions:

1. The applicant should use the said premises only for above said Purpose and not for any other purpose and should be kept in clean & an hygienic conditions and in no way cause nuisance to the villagers.
2. Clearance & disposal of garbage should be done on regular basis and site towards the disposal of the same should be earmarked within the plot area itself and the applicant shall remain fully responsible towards its disposal.
3. The said Barge Repairs Workshop should not cause any noise or any other pollution/nuisance to the nearby residents and the area also should not extend further beyond the provisions.
4. Taxes Assessed to that effect should be paid at the beginning of the financial year i.e. in the month of April every year towards Revalidation of the same.
5. The above said activities shall be attended by qualified & duly registered attendants at any given time during the business hours and Panchayat reserves the right of access to inspect the same during working /business hours.
6. The applicant shall produce the duly acknowledged legible copy of audited yearly statement of accounts filed with Income Tax Authorities at the end of every year.
7. The applicant has to obtain III Phase connection to the above said activity to avoid electricity fluctuation to the neighbourhood.
8. The Panchayat reserves the right of access to inspect the shipyard during working /business hours at any time without giving any prior intimation.

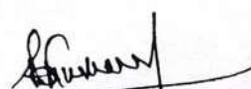
This permission is liable to be revoked in case the applicant fails to Comply any of the above mentioned conditions and any conditions as laid down on aforesaid approvals incase of any misrepresentation/ unauthorized activities.

This permission is issued at the written request of Shri. Uday Kamalakant Naik to produce the same before the competent authorities as and when required for, for the purpose mentioned aforesaid.

Permission fees of Rs. 2260.00 are charged as per the Report of Technical officer listed at Sr. No.10 and assessed with House tax and Light Tax in respect of the said structure by allotting the house number. Viz:

H.No.	Area	H.Tax	L.Tax
14/1A	28.50	Rs.285.00	25.00
14/1B	34.50	Rs.345.00	25.00
		Rs.630.00	50.00

And Trade Tax of Rs. 1000=00 is assessed for the said trade activity.

  
(Pradeep M. Tambhanker)  
Secretary  
V. P. Chicalim  
Marmugao- Goa

To,  
Shri. Uday Kamalakant Naik.  
Proprietor M/s Abhishek Engineering.  
1<sup>st</sup> Floor Opposite laksh Jyot Complex,  
Nr. KTC Bus Stand Mundvel,  
Vasco da Gama.

O/c, G/f



You are here Home >> Track Consignment

### Track Consignment

\* Indicates a required field.

\* Ref Number

EM590836345IN

Track More

Handwritten: 7- GUMBI-AA-2

Quick help

Event Details For : EM590836345IN

Current Status : Item Delivered [To: t (Addressee) ]

Date	Time	Office	Event
12/06/2024	12:38:12	Vasco Da Gama S.O (Beat Number:1)	Item Delivered [To: t (Addressee) ]

- Home
- About Us
- Forms
- Recruitments
- Holidays
- Feedback
- Right To Information
- Tenders India
- Related sites
- Website Policies
- Contact Us
- Employee Corner
- Sitemap
- Help

#### External Links



National Voter's Service Portal

India Code

Application Security Audit Report



Download the Post Info App